

12

Bench I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No. 241/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th September 2017, 11.30 A.M

Name of the Company	Datre Corporation Limited -Versus- The Secretary Industries Department		
Under Section	280 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Smit Kumar Mahapatra

WBSEDCL

Apkhen Ceng

1. *Susanta Dutt Adv.*
2. *Syamantak Banerjee Adv.*

for SEBI

05/09/17

1. *MS. MANJU BHUTERIA, Adv*
2. *MR. RAJESH BOHRA, Adv*
3. *MR. KAVSHIK CHAKRABORTY, Adv*

Pekhen

2-Adv

ORDER


Ld. Counsel for the petitioners and the Ld. Counsel on behalf of SEBI as well as WBSEDCL are present.


Ld. Counsel for the petitioner informed that she had issued notices on the respondent nos. 1 to 20 and postal receipt has been filed in Court.

11

Petitioner is directed to file affidavit of service regarding service of notice on the respondents within 7 days.

List the matter on 12/10/2017 for hearing.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)